

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
Court - 2**

CP(IB) 390 /NCLT/AHM/ 2020

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company:

Kraft Powercon India Ltd  
V/s  
Firefly Batteries Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016..

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

**ORDER**

**(through video conferencing)**

No one appeared on behalf of Operational Creditor as well as Corporate Debtor.

The matter stands adjourned to 19.07.2021.

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**(CHOCKALINGAM THIRUNAVUKKARASU)  
MEMBER (TECHNICAL)**

Dated this the 08th day of June, 2021



**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**